

X3
Court No. 1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 633 of 1987
(W.P. No. 3249 of 1980)

Narpati Singh Petitioner
Versus
Union of India & Others. Respondents.

Hon. S. Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Shri V.K. Goel, counsel for the respondents
states that the punishment order has been withdrawn
and he files a copy of that order.

No one is present on behalf of the petitioners.
The petition is dismissed. A copy of this order
be given to the learned counsel for the respondents.

30/5/88

Member (A)

Zeev

Vice Chairman

Dated the 5th May, 1988

RKM